

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Civil Appeal No(s). 4898/2017

M/S SHARDA IRON SYNDICATE

Appellant(s)

VERSUS

STATE OF U.P. TAX AND REGISTRATION THROUGH PRINCIPAL SECRETARY &
ORS. Respondent(s)

WITH

C.A. No. 4899/2017 (III-A)

C.A. No. 3348/2018 (III-A)

Date : 12-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhipsa Anamik, Adv.
Mr. Pawanshree Agrawal, AOR

For Respondent(s)

Mr. Ravi Prakash Mehrotra, AOR
Mr. Gautam Kumar, Adv.
Mr. Ravi Prakash Mehrotra, AOR
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 are duly represented in all the matters.

Affidavit of valuation has been filed.

Statement of case may be filed within the stipulated period.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

SURYA PRATAP SINGH
Registrar